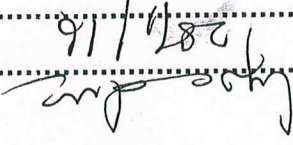


ANNEXURE-I
Statement of Immovable Property Return for the year 2015 (as on 1.1.2016)

SERVICE: INDIAN CORPORATE LAW SERVICE

NAME OF OFFICER (IN FULL) K.LATHA PARIMALA VADANA DESIGNATION DY.R.O.C. DATE OF BIRTH
13.07.1966/DEPARTMENT/OFFICE OF THE REGISTRAR OF COMPANIES CHENNAI PRESENT PAY 25090 + 6600 (GP)

Name of district sub-details of Name and Cost of Construction/	Name and details of property - including lands and other buildings purchased	Cost of acquisition/ including land in case of house and year when purchased	*Present Value	If not in own name state in whose name held and his/her relationship to the Government	How acquired- whether by purchase, lease**, income from the property	Annual income from the property	Remarks
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
Name of district sub-division, Taluk and Village in which property is situated	RESIDENTIAL LAND WITH BUILDING MEASURING TO 1200 SQ. FT.	PURCHASED BY OBTAINING LOAN FROM ICICI BANK AND THEREAFTER THE LOAN WAS TAKEN OVER BY INDIAN BANK,LOAN AVAILABLE FOR RS 8,00,000/-IN THE YEAR 2003	52,00,000/-	PROPERTY HAS BEEN REGISTERED IN MY GPF ACCOUNT AND NAME AND INTIMATION TO THE MINISTRY HAD ALREADY BEEN GIVEN IN THE YEAR 2003 AS PER CCS RULE 18(2)	BY WITHDRAWAL FROM GPF ACCOUNT AND OBTAINED LOAN FROM ICICI BANK INITIALLY AND THEREAFTER IT WAS TAKEN OVER BY INDIAN BANK,HIGH COURT BRANCH,CHENNAI 108	NIL	

Signature: 

Date: 28/1/16